

O.T./TA/MP, No. 182 /1993

R.C. SHARMA Versus UOI & ORS.

Date of Order	Orders
29.04.93 Received Copies for SIS.	Mr. R.C. Sharma, present in person. Mr. B.C. Meen, C.A., D.M.O.H. for response. Heard the applicant. As submitted by Mr. Sharma, that he has been promoted from 1.4.93. He further submits that no junior person has been promoted earlier and his name finds place in the panel at the last number. As such, he does not press this OA. The same is dismissed as being ^{being} infunctious. The OA stands disposed of accordingly as dismissed. (OP. SHARMA) MEMBER(A) (D.L. Mehta) Vice-Chairman Copy sent to the app. Court on vide 3166 Date 10.5.93 